

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Petition(s) for Special Leave to Appeal (C) No(s). 14376/2012

MUNNI DEVI AND ANR. & ORS.

Petitioner(s)

VERSUS

SHEIKH BARIK ALI (DEAD) THR. LR. & ORS.

Respondent(s)

Date : 02-03-2020 This petition was called on for hearing today.

For Petitioner(s)

Mr. Mushtaq Ahmad, AOR
Mr. Sanjay K. Shanoya, Adv.
Mr. Apoorva Agrawal, Adv.
Mr. Abhishek Singh, Adv.

For Respondent(s)

Ms. Bharti Tyagi, AOR
Mr. Dhruv Surana, Adv. D

UPON hearing the counsel the Court made the following
O R D E R

Service is complete.

Being complete matter, list the matter before the Hon'ble
Court as per rules.

RAJIV KALRA
Registrar

pm